

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 362/2022**

IN THE MATTER OF:

Aravalli Bachao Citizens Movement

.....Applicant

Versus

Union of India &Ors

.....Respondents

**Short Reply by Vikram Singh (IAS) Deputy Commissioner  
Faridabad by way of affidiwat.**

**INDEX**

| Sr. No. | Pariculars  | Date       | Page No. |
|---------|---|------------|----------|
| 1.      | Affidavit of Vikram Singh (IAS), Deputy Commissioner, Faridabad in compliance of Order Dated 28.04.2023 |            | 01-09    |
| 2.      | Annexure R-1, Endrst No. LFA/2023/G-II/368284 to Mining Officer regarding Action taken Report           | 25.08.2023 | 10       |
| 3.      | Annexure R-2 Memo No. MO/FBD/2794 of Mining Officer   | 12.09.2023 | 11-14    |
| 4.      | Annexure R-3 Memo No. MO/FBD/3276 of Mining Officer   | 16.10.2023 | 15       |

Place: Faridabad

Dated: 17-10-2023

  
Deputy Commissioner

Faridabad

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**OA No. 362/2022**

IN THE MATTER OF:

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**AFFIDAVIT OF VIKRAM SINGH (IAS), Deputy  
COMMISSIONER FARIDABAD IN COMPLIANCE OF  
ORDER DATED 28.04.2023.**



**RESPECTFULLY SHOWETH:**

I, the above named Deponent, do hereby solemnly affirm and declare as under:-

1. That this Hon'ble Tribunal while considering allegations of illegal mining in Aravalli Hills Area of District Faridabad, Gurugram and Nuh of State of Haryana passed the order dated 28.04.2023 seeking the following information:-

- (i) Number of stone crushers/screening plants operation in District Faridabad, Gurugram and Nuh;

- (ii) The Mechanism evolved regarding monitoring of procurement/purchase of minor minerals by the stone crushers/screening plants and sharing/cross checking/verification of the information supplied by the concerned project proponents with the concerned regulatory authorities and the suppliers regarding originating source of the minor minerals;
- (iii) Number of Nakas setup in District Faridabad, Gurugram and Nuh for checking of vehicles carrying minor minerals for supply to the stone crushers/screening plants in the area;
- (iv) Whether entry of vehicles carrying minor mineral is made and whether any record is kept regarding vehicles entering in District Faridabad, Gurugram and Nuh with minor minerals with all requisite details as to the number of vehicle, name of the owner, weight of the minor mineral carried, number date and other details of the transportation permit and name of the supplier from whom/mine from which the material has been brought; and
- (v) Whether all the vehicles carrying such minor mineral for supplying the same to the stone



*[Handwritten signature]*

crushers/screening plants in the Aravalli region in the State of Haryana are required to be equipped with GPS.

2. That in compliance of order dated 28.04.2023 of Hon'ble National Green Tribunal, action taken report has been sought from Mining Officer vide Endrst No. LFA/2023/G-II/3682-84 dated 25.08.2023 (**Annexure R-1**) and the Mining Officer vide Memo no. MO/FBD/2794 dated 12.09.2023 (**Annexure R-2**) submitted that the task force inspected the Bhardwaj lake and Khori Jamalpur Hilly Area situated in the Aravalli region on 05.09.2023 and did not find any evidence regarding the illegal mining. Further, as per the information supplied by the Mining Officer, Faridabad and the report dated 16.10.2023 (**Annexure R-3**), the point-wise requisite information is as under:-

- i) That there are total 80 stone crushers in operation at Pali Mohabtabad Stone Crusher Zone in District Faridabad.
- ii) That monitoring of procurement/purchase of minor minerals by the stone crushers/screening plants and



*[Handwritten signature]*

sharing/cross checking/verification of the information supplied by the concerned project proponents with the concerned regulatory authorities and the suppliers regarding originating source of the minor minerals is being regulated through checking/verification of e-Rawanna(s) generated by the lease holder to the stone crushers/screening plants, whereby mentioning the registration number of vehicles, date and time of generating e-Rawanna/Transit Pass and date and time of validity of said e-Rawanna/Transit pass. The said e-Rawanna/Transit pass can be checked/verified upon the e-Rawanna portal of Mining Department of concerned states or through Bar Code Reader Application on mobile.



- iii) That in respect of Naka, it is submitted that there is 1 naka which has been currently setup in District Faridabad at Gurugram Faridabad Road. Further, the District Level Task Force under the Chairmanship of District Collector Faridabad with the following members is in place to examine the issue relating to illegal mining at the district level:-



following members to examine the issue relating to illegal mining at the block level:-

| Sr. No. | Designation  | Remarks  |
|---------|--|----------|
| 1       | Sub-Divisional Officer of the Sub-Division concerned             | Chairman |
| 2       | Assistant Commissioner of Police of the concerned                | Member   |
| 3       | District Forest Officer of the District concerned                | Member   |
| 4       | Mining Officer of the District concerned                         | Member   |
| 5       | State Pollution Control Board Official of the District concerned | Member   |



That it is pertinent to mention here that the Block Level Task Force headed by Sub-Divisional Magistrate visits the sites on a regular basis. The task force inspected the Bhardwaj lake and Khori Jamalpur Hilly Area situated in the Aravalli region on 05.09.2023 and did not find any evidence regarding the illegal mining.

It is further submitted that the Government of Haryana vide Haryana Government Notification No.

16/29/2010-4HG-1, dated 22.11.2011 and No. 16/29/2010-4HG-1, dated 27.12.2011 as well as in terms of State Government's Notification No. 2/3/2022-2HC, dated 16th March, 2023 has declared that 8 Police stations created for Irrigation Department and Power Department at Ambala, Karnal, Rohtak, Jind, Rewari, Gurugram, Faridabad and Hisar vide the aforesaid notifications have re-designated as 'Haryana State Enforcement Bureau Police Stations' and shall function under the Bureau. The 'Haryana State Enforcement Bureau Police Stations' shall have power to investigate the offences under section 21 of Mines and Minerals (Development and Regulation) Act, 1957 and section 104 of Haryana Minor Mineral Concession, Stocking and Transportation of Minerals, and Prevention of Illegal Mining Rules, 2012 for checking of vehicles carrying minor minerals for supply to the stone crushers/screening plants in the area.



- iv) That in respect of records of vehicles entering in District Faridabad with minor minerals with all requisite details as to the number of vehicle, name of the owner, weight of the minor mineral carried, number date and other details of the transportation

*JHL*

permit and name of the supplier from whom/mine from which the material has been brought are kept through e-Rawanna generated by the lease holder from the e-Rawanna portal of mining department of concerned states.

v) That in the respect to the query raised in point no. 5, it is submitted that no stone crusher/screening plants in the Aravalli region in District Faridabad is setup.

3. That present affidavit is being filed placing on record the requisite information sought vide order dated 28.04.2023. The District Administration Faridabad in coordination with Mining Department, Forest, DDPO, HSPCB is committed to prevent the illegal mining in the Aravalli Hill area of District Faridabad.



Place: Faridabad  
Dated:

  
DEPONENT

**Verification:**

Verified that the contents of Para No. 1 to 3 of the present affidavit are true and correct to my knowledge having been derived from official reports and

no part of it is false and nothing material has been concealed therein.

Place: Faridabad  
Dated: 17-10-2023

  
DEPONENT



Certified that the above was deposed on Oath/affirmation before me on this 17th day of 10/2023 by SH. VIKRAM SINGH who is personally known to me. The contents of the above were examined by the deponents SELF (IAS)

  
RAMESH CHAND, Advocate  
Oath Commissioner, Faridabad

17/10/2023

Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद Annex EFG RT 976

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

1.35  
To 01/04/2023

1. DFO, Faridabad
2. SDM, Badkhal
3. Mining Officer, Faridabad

M. A. [Signature]  
19/4/23

Endrst No. LFA/2023/G-II/3682-84 Dated: - 25/08/2023

**Sub:-** Submission of Action Taken Report in O.A. 362/2022 of Hon'ble NGT (Aravali Bachao Citizens Movement V/s Union of India & Ors.).

It is intimated that Action Taken Report as per order of Hon'ble NGT on O.A. No. 362/2022 is still pending.

As such you are requested to submit Action Taken Report with latest position to Hon'ble N.G.T. under intimation to this office within two days.

[Signature]  
for Deputy Commissioner,  
Faridabad.



Department of Mines & Geology, Faridabad

Annexure-R-2  
977



Memo No. :- MO/FBD/2794

Dated :- 12/09/2023

To,

The Deputy Commissioner  
Faridabad

Subject;- Submission of Action Taken Report in O.A. 362/2022 of Hon'ble NGT (Arravali Bachao Citizens Morement V/s Union of India & Ors.) .

Kindly refer to your office meme No. LFA/2023/G-II/3682-84 Dated 25/08/2023. On the subject noted above.

Enclosed please find here with the Joint Inspection Report of Village Anangpur phahad, Bhardwaj Lake & Khori Jamalpur Point for information and necessary action please.

Mining officer

Deptt of Mines and Geology

Faridabad

निरीक्षण रिपोर्ट

दिनांक 31/08/2022 को जिला स्तरीय टास्क फोर्स कमेटी की मीटिंग में उपायुक्त महोदय के आदेश में व उपायुक्त महोदय के पत्र क्रमांक 3682-84 दिनांक 25/08/2023 के आदेशों की अनुपालना में आज दिनांक 05/09/2023 को उप-मण्डल अधिकारी (ना0) बड़खल के साथ खनन अधिकारी व वन अधिकारी के प्रतिनिधि के साथ बंद पड़े पहाड़ व अरावली क्षेत्र के अनगपुर पहाड़ में भारद्वाज लेक का मौका निरीक्षण किया। निरीक्षण के दौरान लेक तक पहुंचने के रास्ते कटा हुआ/बंद पाया गया है। जिस कारण लेक तक पहुंचना संभव नहीं था। मौके पर किसी भी वाहन के कोई ताजा निशानात नहीं पाए गये। इससे ऐसा प्रतीत होता है कि उक्त क्षेत्र में कोई भी अवैध खनन होने की संभावना नहीं है। इसके अतिरिक्त व गांव खोरी जमालपुर के क्षेत्र का मौका निरीक्षण किया। मौके पर कहीं भी कोई भी खनन कार्य होता नहीं पाया गया ना ही कोई व्यक्ति/वाहन के ताजा निशानात पाए गये।

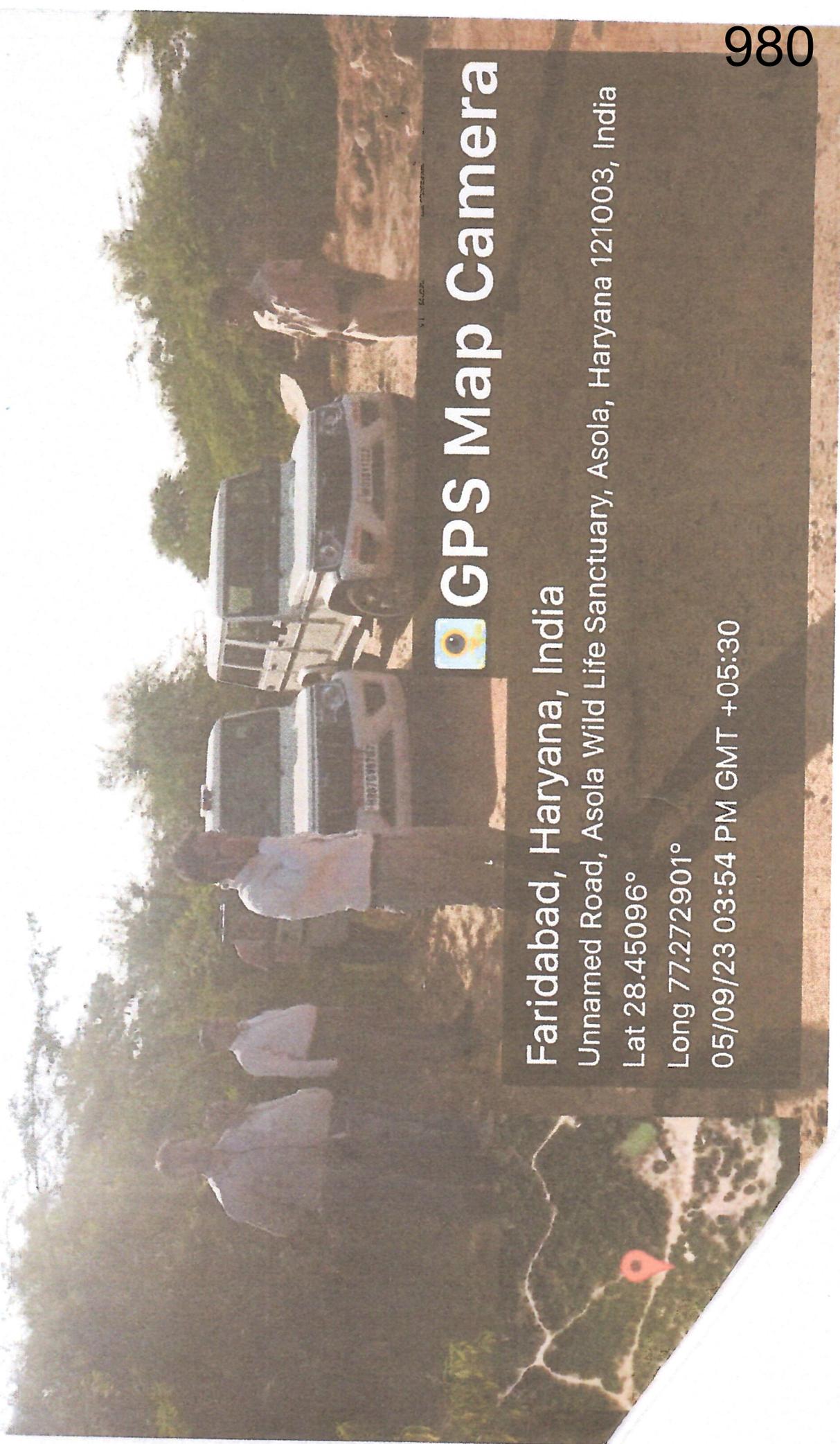
रिपोर्ट आपकी सेवा में प्रस्तुत है।

उप मण्डल अधिकारी (ना0)  
बड़खल फरीदाबाद

वन रजिक अधिकारी  
फरीदाबाद

खनन अधिकारी  
फरीदाबाद





# GPS Map Camera

Faridabad, Haryana, India

Unnamed Road, Asola Wild Life Sanctuary, Asola, Haryana 121003, India

Lat 28.45096°

Long 77.272901°

05/09/23 03:54 PM GMT +05:30



Department of Mines & Geology, Faridabad



Annex R-3

981

Memo No. :- MO/FBD/ 3276

Dated :- 16/10/2023

To

Deputy Commissioner  
Faridabad

Subject:-

Regarding OA No. 362/2022 Aravali Bachao Citizen Movement V/s  
Union of India & Ors.

In reference of NGT Order dated 28.04.2023 it is intimated to you that Bhardwaj Lake and Khori Sirohi are the 2 sites of Faridabad which mentioned in above case :-

- (1). The above sites are visited by the committee i.e. concerned SDM is the chairperson of it, alongwith Mining Officer time to time and there no illegal mining has been found.
- (2). Total number of stone crushers running in distt. Faridabd is 80, which purchase there mineral from Haryana and Rajasthan. The crusher units running in crusher zone are authorized by the state government notification no. S.O. 155/C. A.1986/S.5 & 7/92 dated 18.12.1992 and they also have license from Mines & Geology department, Panchkula, Haryana.

  
Mining Officer

Deptt. of Mines & Geology

Faridabad

प्रथम तल, जिला उधोग केंद्र, नजदीक खजाना अधिकारी कार्यालय, नीलम चौक, फरीदाबाद - 121001

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